

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:650

ANSWERED ON:18.11.2016

Vacant Posts in Financial Institutions

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Will the Minister of FINANCE be pleased to state:

- (a) the total number of reserved/unreserved posts lying vacant in various financial institutions including Life Insurance Corporation LIC, Public Sector Banks at present;
- (b) the time by which the said posts have been lying vacant in the said organisations along with the steps taken by the Government to fill these vacancies;
- (c) whether the Government has formulated any special policy for employment on compassionate ground in the said institutions;
- (d) if so, the details thereof; and
- (e) the number of persons provided employment on compassionate grounds in these institutions during the last three years along with the number of cases pending till date?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(a) & (b) The information is being collected and will be laid on the Table of the House. All Public Sector Banks (PSBs)/Public Sector Insurance Companies (PSICs)/Insurance Companies (ICs) were directed on 29.12.2014 to fill up the backlog vacancies as per time frame fixed by DoP&T vide their O.M. No.36038/01/2013-Estt.(Res.) dated 26.11.2014.

(c) & (d): The Department of Financial Services (DFS) has conveyed its approval to open compassionate appointment in PSBs on the line of Central Government on 07.08.2014. Accordingly, Indian Banks' Association (IBA) has formulated scheme of Appointment on compassionate grounds in PSBs. A clarification was given to PSBs on 05.12.2014 that all PSBs can have both the options i.e. compassionate appointment or payment of lumpsum ex-gratia amount. However, any of these two options can be used only when the other conditions of compassionate appointment are met.

(e):The information in respect of compassionate appointment in last three years and pending cases in PSBs is enclosed at Annexure. The information in respect of Insurance Companies is being collected and will be laid on the Table of the House.
